

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESHA PADIYAR .U
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 09-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 555/2020 (FIRST HEARING)		CANARA BANK REPTD BY NEHA GUPTHA Vs NAVEEN B R	R A MOHAN
MEDIATION				
2	M.C. 29/2020 (A.D.R)		Sapna Paliwal alias Sapna Mukherji Vs Manu Paliwal	Chandrashekara
3	O.S. 565/1997 (ARGUMENTS.)		T M GANGAHANUMAI AH Vs NAGARAJA DECEASED BY LRS	SADASHIVA REDDY KBM
4	O.S. 1241/2009 (ARGUMENTS.) IA/1/2009		LEELAVATHI Vs THIMMAKKA	J.S.DINESH ABSENT
5	O.S. 98/2015 (ARGUMENTS.) IA/1/2015		Muniyamma Vs Channappa	VIJAYRAJ URS
6	O.S. 108/2017 (ARGUMENTS.) IA/1/2017		Nithin Kumar Vs Chinnamma	G Vishwanatha Reddy
7	O.S. 112/2017 (ARGUMENTS.) IA/1/2017		Sowbhagya H S Vs Bhagyalakshmi	N S L
8	O.S. 1027/2017 (ARGUMENTS.) IA/1/2017		Ramesh P Vs Krishna Reddy M R	NARASIMHARAJU
9	R.A. 1/2018 (ARGUMENTS.) IA/1/2018		Theresa Vs Parvathi Polavarapu	Vinay
10	M.A. 35/2019 (ARGUMENTS.) IA/1/2019		Anjinappa H R Vs Vyajayaninithi Mala M	V V G
11	O.S. 1173/2017 (APPEARANCE OF PARTY) IA/1/2017 IA/2/2017		Kempaiah Vs Nanjamma	P R D
12	P and SC 13/2019 (APPEARANCE OF PARTY)		Sheshalakshmi Vs Nil	P H V
13	O.S. 1201/2019 (APPEARANCE OF PARTY) IA/1/2019 IA/2/2019		Nanjundappa T Vs Pradeep R	Bhavya B M
14	O.S. 200/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020		Chandru V D Vs The Thasildar	B E Ravi Kumar
15	M.C. 79/2020 (APPEARANCE OF PARTY)		Shweta Agrawal alias Didwani Vs NIL	A Nancy Prince

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16	M.C. 69/2020 (ORDERS.)		Rohit Mathur Vs Nil	Sumaiya Rahman
3:00 P.M - 4:00 P.M				
OBECTION				
17	O.S. 1789/2014 (SUMMONS) IA/1/2014		Muniyappa Vs Anjinappa	Murthy D L
18	O.S. 1665/2017 (SUMMONS) IA/1/2017		Jayalakshmi Vs Hemamalini	Nagaraj H H
19	O.S. 1138/2019 (SUMMONS) IA/1/2019		Arogyaswamy Y Vs Lourdh Mary	Manjunatha Reddy
20	R.A. 80/2019 (SUMMONS) IA/1/2019		Hussain Bi Vs Rafeeq Ahmed	Srinivas
21	O.S. 1935/2019 (SUMMONS) IA/1/2019		RAMAKKA Vs MUNIYAPPA	G N R
SS TO DEFT. BY RPAD				
22	Misc 19/2009 (SUMMONS)		LOKESH REDDY Vs GOWRAMMA	H.R.ANANTHAKRISHNAMURTHY
23	O.S. 306/2015 (HEARING) IA/1/2015		Nagesh B L Vs Kavitha B G A	H.S.SATHISH KUMAR
24	EX 15/2018 (HEARING)		Rani M C Vs Arul V	Mithun Gerani
25	O.S. 134/2020 (HEARING)		Jayamma Vs Chikkamma, Dead by her LRs.	C R S
26	O.S. 600/2020 (HEARING) IA/1/2020 IA/2/2020 IA/3/2020		CHURCH OF SOUTH INDIA TRUST ASSOCIATION REPTD BY PRASANNA KUMAR SAMUEL AND REV J PAUL Vs CHRIST GRAMA SEVA SANGAHA REPTD BY PETER ISAAAC	B M ARUN
27	O.S. 666/2020 (HEARING) IA/1/2020		SHANTHAMMA Vs SRINIVAS G	A D RAMANANDA
PLNTF EVIDENCE				
28	O.S. 710/2013 (EVIDENCE.) IA/1/2013		RAJAMMA Vs BYRAPPA	D VEERANNA
29	O.S. 397/2015 (EVIDENCE.) IA/1/2015		Vijayalakshmi C Vs Arasappa K	Sharath Kumar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 167/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		Anusuyamma Vs Chikkanarayana Reddy	Ashwathnarayan
31	O.S. 1360/2018 (OBJECTIONS) IA/1/2018		Nanjamma Vs Somanath H R	M Venkataramanappa
32	O.S. 1006/2020 (ORDERS.) IA/1/2020		BACHAPPA URUF DODDABACCHAPPA Vs LAKSHMAMMA	S M HANUMATHA RAO
Cases listed below are adjourned due to Covid 19				
33	FDP 36/1998 (SUMMONS)	11-01-2021	NARASAMMA Vs K. CHANNAPPA	H.M. SOMASEKHARAI AH VV
34	O.S. 633/2002 (SUMMONS)	11-01-2021	yellamma Vs M.BABU	C.B. PRAKASH HSC
35	FDP 7/2010 (SUMMONS)	11-01-2021	KENCHAPPA Vs RATHNAMMA alias LAKSHMAMMA	L.MAHESH
36	O.S. 965/2013 (SUMMONS) IA/1/2013 IA/2/2013 IA/3/2013	11-01-2021	Devika.H.P Vs Kanthamma.M.P	Chandrashekar.M
37	O.S. 1673/2013 (SUMMONS) IA/1/2013 IA/2/2013	11-01-2021	Shylaja N Vs Muralidhar G L	Manjunath Reddy
38	O.S. 1958/2014 (SUMMONS) IA/1/2014	11-01-2021	Manjula M S Vs Rupesh Anand	A K S Legal
39	O.S. 522/2015 (SUMMONS) IA/3/2015 IA/4/2015 IA/2/2015 IA/1/2015	11-01-2021	Thammaiah Vs Lakshamma	D K N
40	O.S. 1805/2015 (SUMMONS) IA/1/2015	11-01-2021	Nagarathnamma Vs Ramalingachar	Sunil K
41	O.S. 1963/2015 (SUMMONS) IA/1/2015	11-01-2021	Manjula K V Vs Munishami Gowda	Prasanna Kumar C
42	O.S. 33/2017 (SUMMONS) IA/1/2017	11-01-2021	Gururajappa Vs Subhadramma	H G N
43	Misc 14/2017 (SUMMONS) IA/1/2017	11-01-2021	Mariyappa Vs Neelamma	Srinivas
44	O.S. 230/2017 (SUMMONS) IA/1/2017	11-01-2021	Manjunath Kalkere Rajaram Vs M/s Shabari Nagar Developers	Meghachandra

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	FDP 20/2017 (SUMMONS)	11-01-2021	Saraswathamma Vs Kantamma	V Vishwanath
46	O.S. 565/2017 (SUMMONS) IA/1/2017 IA/2/2017	11-01-2021	Narasimha Murthy M N Vs Manjunatha N	Mahesh R
47	O.S. 616/2017 (SUMMONS) IA/1/2017 IA/2/2017	11-01-2021	Allamelamma T M Vs Manikyam T N	MYLARAIAH ASSOCIATES
48	FDP 24/2017 (SUMMONS)	11-01-2021	Mahesh G Vs Yellamma	
49	O.S. 1264/2017 (SUMMONS) IA/1/2017	11-01-2021	Gangamma Vs Gurramma	
50	O.S. 1284/2017 (SUMMONS) IA/1/2017	11-01-2021	Narasimhaiah Vs Pillamma	Umesha M
51	O.S. 1749/2017 (SUMMONS) IA/1/2017	11-01-2021	Munivenkatamma Vs Venkatappa	
52	O.S. 8/2018 (SUMMONS) IA/1/2017 IA/2/2017 IA/3/2017	11-01-2021	M P VIJAYA KUMAR Vs K ANJINAPPA	S. VEMA REDDY
53	O.S. 156/2018 (SUMMONS) IA/1/2018	11-01-2021	Umashankar N Vs Venkataramana Setty K	Babu M
54	O.S. 1609/2018 (SUMMONS) IA/1/2010	11-01-2021	GAYATHRI R Vs SHEIK MOHADDIN	A K Venkatesh
55	Misc 202/2018 (SUMMONS)	11-01-2021	Champaka Chandan H Vs Srinivas T K, Since dead by his legal Rep. Nirmala N S	S Gangadhara Aithal
56	FDP 18/2019 (SUMMONS)	11-01-2021	Chikkamma Vs Byrappa	S G
57	O.S. 937/2019 (SUMMONS) IA/1/2019	11-01-2021	MUNIRAJU Vs MUNIYAPPA	Baskar Reddy
58	O.S. 961/2019 (SUMMONS) IA/1/2019	11-01-2021	Venkataraigaiiah H Vs Mary Gabril alias Tavamma	B K Nanda Kumar
59	O.S. 974/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-01-2021	Venkatesh G Vs Nanjappa K C	Lakshmi Shree
60	Misc 136/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-01-2021	Anjinamma N V Vs Narayanappa V	Jaya Prakash

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61	O.S. 997/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-01-2021	Venkategowda S Vs Nagaraju	Manjunath Reddy
62	O.S. 1012/2019 (SUMMONS) IA/1/2019	11-01-2021	Muniyappa Vs Narasamma	B P G
63	O.S. 228/2007 (EVIDENCE.) IA/1/2007	11-01-2021	MARIA MAGDALENE Vs MICHEAL	P.C. DHARANIPATHY
64	O.S. 767/2007 (EVIDENCE.) IA/1/2007	11-01-2021	B A VIJAY KUMAR Vs CHIKKATHIMMAKKA	MS VISWANATH ASSOCIATES
65	O.S. 592/2009 (EVIDENCE.) IA/1/2009	11-01-2021	SHARIFUNNISSA Vs SYED MOHAMMED DEAD BY LRS	T.BAYYANNA VVSH
66	O.S. 671/2009 (EVIDENCE.) IA/1/2009	11-01-2021	ABDUL SAB Vs KRISHNA REDDY	M.VENKATARAMANAPPA DSV
67	O.S. 267/2010 (EVIDENCE.) IA/1/2010	11-01-2021	MUTHAMMA Vs GOVINDARAJU	V.VISHWANATH
68	O.S. 607/2010 (EVIDENCE.) IA/1/2010	11-01-2021	PRAMILA Vs VENKATAPPA	B.J.KRISHNA RV D1 TO D3
69	O.S. 755/2010 (EVIDENCE.) IA/1/2010	11-01-2021	ASHWATH REDDY AND OTHERS Vs KAMALAMMA AND OTHERS	MURALI MOUNI EXPARTY D1 TO 2
70	EX 47/2019 (SUMMONS)	12-01-2021	Giridhar Gowda R Vs Suvarna V B K Gulve	K P C Reddy
71	O.S. 1081/2019 (SUMMONS) IA/1/2019	12-01-2021	Godrej Tyson Foods Limited. Vs Sharadamma H S	S A Partners
72	O.S. 1082/2019 (SUMMONS) IA/1/2019	12-01-2021	GODREJ TYSON FOODS LTD., Vs NARAYANAMMA	S A PARTNERS
73	O.S. 1083/2019 (SUMMONS) IA/1/2019	12-01-2021	GODREJ TYSON FOODS LTD., Vs POOJAPPA	S A PARTNERS
74	O.S. 1113/2019 (SUMMONS) IA/1/2019	12-01-2021	DIVYA BALAGAVI Vs MANJULA G	H RAJANNA
75	EX 52/2019 (SUMMONS)	12-01-2021	Manjunath Vs Ramachandrappa N	Y V R
76	O.S. 1257/2019 (SUMMONS) IA/1/2019 IA/2/2019	12-01-2021	Rathnamma R Vs Muniswamaiah	J C Kumar
77	O.S. 1326/2019 (SUMMONS) IA/1/2019	12-01-2021	GANGAMBIKE Vs MUNIRAJU	CHOKKA REDDY

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78	O.S. 1330/2019 (SUMMONS) IA/1/2019	12-01-2021	Prema Vs Vijay M	H.S. GIRISH REDDY
79	M.C. 304/2019 (SUMMONS)	12-01-2021	Prasanna Vs Nirmala S M	L Mallikarjuna
80	O.S. 1396/2019 (SUMMONS) IA/1/2019	12-01-2021	Kempamma Vs Hanumakka	H V S
81	O.S. 1499/2019 (SUMMONS) IA/1/2019	12-01-2021	CHANDRASHEKAR M S Vs ANANTHA REDDY	S HARISH
82	G and WC 42/2019 (SUMMONS)	12-01-2021	JDR MEMORIAL EDUCATIONAL AND CHARITABLE TRUST Vs NILL	S. S.
83	O.S. 1724/2019 (SUMMONS) IA/1/2019	12-01-2021	Supriya alias Soundarya Vs Anjinappa	M Chandrashekar
84	O.S. 1826/2019 (SUMMONS) IA/1/2019 IA/2/2019	12-01-2021	Chikkathimmaiah Vs Ningappa	H S Umesh Gowramma
85	O.S. 1869/2019 (SUMMONS) IA/1/2019	12-01-2021	Narayanappa Vs Munishamappa	T V Anjanappa
86	O.S. 1894/2019 (SUMMONS) IA/1/2019 IA/2/2019	12-01-2021	MANJULA Vs USHA N	THANUJA M V
87	O.S. 1923/2019 (SUMMONS) IA/1/2019	12-01-2021	Bharathi K Vs Chandrashekar B M	C S Prasanna Kumar
88	M.A. 1/2020 (SUMMONS) IA/1/2020	12-01-2021	Syed mahaboob Jan Vs Anif	NAGARAJA
89	O.S. 44/2020 (SUMMONS) IA/1/2020	12-01-2021	Sridhar Vs Mamatha D	Munikrishna E
90	R.A. 14/2020 (SUMMONS) IA/1/2020	12-01-2021	Sadhashiva Reddy Vs Rathnamma, Since deceased by her LRs (1) jayarama Reddy	M U P
91	O.S. 113/2020 (SUMMONS) IA/1/2020	12-01-2021	Nanjappa Vs Siddanna	Shankar M R
92	O.S. 124/2020 (SUMMONS) IA/1/2020	12-01-2021	Natesh S Vs Jayadeva Prakash S	DHANANJAYA.P.R.
93	O.S. 189/2020 (SUMMONS) IA/1/2020	12-01-2021	Nagaraj B K Vs Ramachandrappa	Shivalingappa
94	O.S. 210/2020 (SUMMONS) IA/1/2020	12-01-2021	Jyothi Vs Nagaraj	N Venkatesha

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95	O.S. 220/2020 (SUMMONS) IA/1/2020	12-01-2021	Ravindara Reddy N Vs Chikkathayamma	Muniraju
96	O.S. 235/2020 (SUMMONS)	12-01-2021	Thandava Murthy N Vs Muniraju	N Devaraj
97	O.S. 236/2020 (SUMMONS)	12-01-2021	Udayashankar C R Vs Muniraju	N Devaraj
98	O.S. 257/2020 (SUMMONS)	12-01-2021	Corporation Bank, Hosakote Branch Vs Rajamma	T M Jayakrishnappa
99	O.S. 280/2020 (SUMMONS) IA/1/2020 IA/2/2020	12-01-2021	ANUSUYA V Vs KRISHNA MURTHY	G S PATIL
100	R.A. 22/2020 (SUMMONS) IA/1/2020 IA/2/2020	12-01-2021	SRIRAM REDDY G Vs NANDI INFRASTRUCTURE CORRIDOR REPTD BY MANAGING DIRECTOR	A M R
101	O.S. 295/2020 (SUMMONS)	12-01-2021	MANJUNATHA K C Vs RANGAPPA	MANJUNATH S
102	EX 78/2019 (NOTICE)	12-01-2021	Premavathi Pavani Vs Chikka Annaiappa	R Sandeep

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1363/2016 (NOTICE) IA/1/2016		Ramaswamappa Vs Muniswamappa	
2	O.S. 913/2016 (HEARING) IA/1/2016		Shivarudrappa Vs Basamma	A C S
3	FDP 39/2016 (HEARING) IA/1/2016		Ramchandra Rao S Vs Krishnaji Rao	T A K
4	O.S. 1420/2016 (HEARING) IA/1/2016		Sampangamma, Rep. by GPA holder Manjula Vs Muniraju	U Byregowda
5	O.S. 743/2017 (HEARING) IA/1/2017		Subbamma Vs Nareppa Reddy	
6	O.S. 918/2018 (HEARING) IA/1/2018		Praveen Vs Ashwathnarayana	SURESH.L
7	FDP 30/2018 (HEARING) IA/1/2018		Hemavathi Vs Hombegowda V	C S S
8	O.S. 979/2020 (HEARING) IA/1/2020		NARAYANAMMA Vs MUNIYAMMA	MANJUNATHA M R
9	M.C. 210/2020 (FIRST HEARING)		UTKALIKA UDAY Vs NIL	SUMITA K B
10	R.A. 68/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		MEMORIAL EDUCATION SOCIETY S Y REP BY S RASOOL Vs THE STATE OF KARNATAKA REP BYREVENUE DEPARTMENT	RAJU P T
11	O.S. 1218/2017 (ISSUES.) IA/1/2017 IA/2/2017		Vijyalakshmi Vs Prakash S	
<u>12:00 P.M - 1:00 P.M</u>				
AMENDMENT				
12	O.S. 1500/2017 (SUMMONS) IA/1/2017		Yellamma Vs Jayamma	S G V
NOTICE ON IA				

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13	O.S. 895/2020 (SUMMONS) IA/1/2020		Sarojamma Vs Yallamma	A P Umesh
OBECTION				
14	O.S. 1176/2010 (SUMMONS) IA/1/2010		BHGYAMMA Vs SAVITHRAMMA AND OTHERS	REVANSIDDAPPA DEFT.NO.1, 2- EXPARTE
15	O.S. 1684/2016 (SUMMONS) IA/1/2016		CHANDRAMMA Vs SRINIVAS GOWDA	
16	O.S. 1080/2018 (SUMMONS) IA/1/2018		Lokesh S Vs Siddappa	B K Devaraja
17	Misc 125/2017 (ARGUMENTS.) IA/1/2017		Gangadhara Vs Annayappa G	
3:00 P.M - 4:00 P.M				
18	O.S. 1127/2013 (ORDERS.) IA/1/2013 IA/2/2013		Kastoori Vs Theresamma	K.S.Mallikarjuna Reddy
19	M.C. 126/2018 (ORDERS.)		Mayank Gupta Vs Akriti Gupta	
20	O.S. 1014/2020 (FIRST HEARING) IA/1/2020		GOPALAKRISHNA V ALIAS GOPALAPPA Vs NAGARAJU M	RAGHAVENDRA K.P.
21	O.S. 1573/2017 (A.D.R) IA/1/2017		Narayanamma Vs Erappa	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1509/2006 (HEARING) IA/1/2006		MUNIVENKATAPPA Vs CHANNAPPA	N.GANESH NN - D1 TO 4
2	O.S. 2518/2006 (HEARING) IA/1/2006		MUNIYAMMA Vs DEVAMMA	G and V ASSOCIATES GTN
3	O.S. 2956/2006 (HEARING) IA/1/2006		A G SURYANARAYANA DIXIT Vs G BHASKAR DIXIT	DAYA SHANKAR AV
4	O.S. 6/2008 (HEARING) IA/1/2008		RAMAKKA Vs THIMMA REDDY	V.B.SHIVAKUMAR
5	O.S. 333/2008 (HEARING) IA/1/2008 IA/2/2008		MUNIBYRAPPA Vs LAKSHMAMMA	A.CHANDRACHUD
6	O.S. 775/2008 (HEARING) IA/1/2008		ROSAMARIYA Vs MARIYAMMA	NINGE GOWDA EXPARTY
<u>12:00 P.M - 1:00 P.M</u>				
7	O.S. 1528/2008 (HEARING) IA/1/2008		NARAYANAPPA Vs BATHYAPPA	P.M.BALASUBRAMANYAM
8	FDP 55/2008 (HEARING)		SHOBHA.S Vs SUBBAREDDY AND OTHERS	N.P.KALLESH GOWDA RAVIKUMAR
9	O.S. 678/2010 (HEARING) IA/1/2010		SHARADA AND OTHERS Vs MUNIYAPPA	T.KODANDARAMA
10	EX 11/2012 (HEARING)		SRINIVAS.M.S. Vs CHINNASWAMY BY HIS LRS SMT. CHINNAMMA	JANARADHANA.G
11	O.S. 514/2012 (HEARING) IA/1/2012		HEMAVATHI.P Vs PUTTAIAH @ PUTTAPPA.R	VASANTHAPPA
12	O.S. 709/2012 (HEARING) IA/1/2012		PADMAMMA Vs GURREDDY	K. VARAPRASAD
13	M.A. 82/2017 (ARGUMENTS.) IA/1/2017		Shivalinga Vs Muniraju	M/s Edagi and Urs
14	P.MIS. 2/2017 (ARGUMENTS.)		Nagaraju B Vs Venkatesh M	C N Krishna Reddy
<u>3:00 P.M - 4:00 P.M</u>				
15	O.S. 1092/2012 (HEARING) IA/1/2012 IA/2/2012		H R Srinivasa Vs C. Muniyappa	V F Kumbar

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16	O.S. 718/2014 (HEARING) IA/1/2014		Kumar G Vs Nanjappachari M	N Anjangowda
17	O.S. 1726/2014 (HEARING) IA/1/2014 IA/2/2014		Ranjitha Vs Byregowda .T.R.	
18	M.A. 48/2015 (HEARING)		Nagamma Vs Krishnappa N S	
19	EX 71/2015 (HEARING)		Shankar D, Since Deceased by his L.Rs Vs United India Assurance Co. Ltd.	Ramesha M S
20	O.S. 954/2016 (HEARING) IA/1/2016		Fathima Mary A Vs Aralappa	Nandish M S
4:00 P.M - 5:00 P.M				
21	O.S. 1334/2016 (HEARING) IA/1/2016		Vijayamma Vs Chikkathyamma	
22	FDP 11/2017 (HEARING)		Munimadduramma Vs Madurappa	RAJESH GOWDA
23	O.S. 389/2018 (HEARING) IA/1/2018 IA/2/2018		Lakshman Rep by GPA Holder Vinay L Vs Devamma	Shivaprasad Shantanagoudar
24	O.S. 171/2020 (HEARING)		Papanna Vs Muniamma	K N S
25	O.S. 402/2020 (HEARING) IA/1/2020		Manjunatha Vs Munirathnamma	G S S
26	O.S. 846/2020 (HEARING) IA/1/2020		CHARVI A G REPTD BY NANDINI B J Vs GIRISH A V	K M PRAKASH
27	O.S. 946/2012 (ISSUES.) IA/1/2012		Radha Vs Muddamaraiah	D.Uma Shankar
28	O.S. 1466/2012 (ISSUES.) IA/1/2012		Muniraju Vs Ashwathappa	BABU
29	O.S. 294/2018 (ISSUES.)		M/s Sriven Builders, Ravindra Chandra Reddy Vs Chikkanna	P N Nanjareddy
30	O.S. 379/2018 (ISSUES.) IA/1/2018		Narayana Gowda B Vs Hanumantharayappa	K V Venkatesh

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	O.S. 1502/2008 (ORDERS.) IA/1/2008		M MARANNA Vs L C ASHOK	D.UMASHANKAR MSP
32	O.S. 1431/2014 (ORDERS.) IA/1/2014		The State Bank of Mysore Employees Housing Co- operative Society Ltd. Vs The Mysore Stoneware Pipes and Potteries Ltd.	V S N
Cases listed below are adjourned due to Covid 19				
33	O.S. 609/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	02-11-2020	TERMINUS PARK INDIA PRIVATE LIMITED Vs BODI MUNIYAPPA	V.SREENIVAS RAGHAVAN
34	O.S. 1163/2012 (EVIDENCE.) IA/1/2012 IA/2/2012 IA/3/2012	02-11-2020	Chandrika Srinivas Vs Byramma	Venu and associates
35	O.S. 290/2019 (EVIDENCE.) IA/1/2019	02-11-2020	Devaraj D Vs Malkondah alias Bramaiah	M K Lokesha
36	O.S. 2828/2006 (SUMMONS) IA/1/2006	18-11-2020	NARAYANASWAMY Vs H KRISHNAPPA	K.K. THAYAMMA L. Mahesh
37	O.S. 326/2011 (SUMMONS)	18-11-2020	MASTER S. GAGAN. Vs SORAJAMMA.	MANJUNATHA REDDY
38	FDP 64/2011 (SUMMONS) IA/1/2011	18-11-2020	SRINIVAS.M Vs MANJUNATH.K	B.S.PRAKASH NAIDU
39	O.S. 719/2012 (SUMMONS) IA/1/2012	18-11-2020	SRIDHARA.R Vs SUNANDAMMA	G.S.DEVARAJ S.CHENNAKRISHNA
40	O.S. 1353/2012 (SUMMONS) IA/1/2012	18-11-2020	Subbalakshmi.R Vs Ramaiah	K.Vijay kumar
41	R.A. 127/2012 (SUMMONS)	18-11-2020	Anjanappa alias Bogappa Vs Anjanappa	Myalaraiah Associates
AWAIT ORDERS				
42	O.S. 2110/2006 (SUMMONS) IA/1/2006	18-11-2020	RATHNAMMA Vs A M RAJANNA	V.VIJAYALAKSHMI VISHNUKUMAR
43	FDP 41/2008 (SUMMONS)	18-11-2020	M NARASHIMHAMURTHY Vs GANGARAJU	G.V.KRISHNAREDDY T SHESHAGIRI RAO
AWAIT SUMMON/NOTICE				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 09-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	O.S. 2194/2006 (SUMMONS) IA/1/2006	18-11-2020	VISHALAKSHI @ DIVYA SHALINI Vs YELLAPPA	K.C.SUDHARSHAN AND ASSOCIATES
45	O.S. 1902/2008 (SUMMONS) IA/1/2008	18-11-2020	PREMA Vs GOWDA @ HANUMANTHAGOWDA	D.S. MALI PATIL
46	O.S. 452/2011 (SUMMONS) IA/1/2011	18-11-2020	GANGAMMA Vs HANUMAIAH	SRINIVASA GOWDA M
OBJECTION				
47	O.S. 1174/2006 (SUMMONS) IA/1/2006	18-11-2020	V T KIRAN KUMAR Vs J HEMALATHA	S.B.MUKKANNAPPA MSR
48	O.S. 606/2010 (SUMMONS) IA/1/2010	18-11-2020	VENKATALAKSHMAMMA Vs MUNIKADIRAMMA	R.KRISHNAPPA
49	O.S. 1050/2012 (SUMMONS) IA/1/2012	18-11-2020	Chinnamma Vs Mary Johan	MANJUNATHA REDDY
STEPS				
50	O.S. 1083/2010 (SUMMONS) IA/1/2010	18-11-2020	RAJAMMA AND ANOTHER Vs ERAMMA AND OTHERS	K.T. PUTTARAJU BM - D1 TO 5
51	O.S. 874/2012 (SUMMONS) IA/1/2012	18-11-2020	Anniyamma Vs K.S.Rathna Rao	JANARDHANA.N
AWAIT SUMMON/NOTICE				
52	O.S. 771/2012 (NOTICE) IA/1/2012 IA/2/2012 IA/3/2012	18-11-2020	D.Doddapaiah Vs M.Srinivas	PRAKASH T.HEBBAR
COMPLIANCE OF OFFICE OBJECTIONS				
53	O.S. 1137/2005 (NOTICE) IA/1/2005	18-11-2020	VEERABHADRAIAH Vs BASAMMA	M.N. BALA KRISHNA M.N.BALAKRISHANA
54	EX 18/2011 (NOTICE)	18-11-2020	U. RAJENDRA KUMAR Vs RANIAMMA @ RANI.	V.S. NARAYANA
STEPS BY				
55	R.A. 142/2012 (NOTICE) IA/1/2012	18-11-2020	Rajinder Kaur Oberoi Vs Joeb Saifuddin Jamali	I.Gopalkrishna
(O.S./0002031/2006)				
56	O.S. 589/2010 (A.D.R) IA/1/2010	18-11-2020	GAURAMMA Vs NAGAMMA	G.MANIVANNAN

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
57	O.S. 593/2010 (A.D.R) IA/1/2010 IA/2/2010	18-11-2020	SONNAMMA Vs GOWRAMMA	S.M.BYREGOWDA
58	O.S. 825/2012 (A.D.R) IA/1/2012 IA/2/2012 IA/3/2012	18-11-2020	Vimala Bai Vs Bachamma	D.H.Mokhashi D.H. MOKHASHI
59	O.S. 1500/2012 (A.D.R) IA/1/2012	18-11-2020	Jayaramaiah.S.J Vs Ramegowda.S.J	M.D.Krishnappa
60	O.S. 1618/2012 (A.D.R) IA/1/2012	18-11-2020	Sahanesh.V Vs Narayanappa.C	S.Sredevi
61	O.S. 620/2014 (SUMMONS) IA/1/2014	14-12-2020	Amarnath .M Vs Florence Reeta	
62	O.S. 849/2014 (SUMMONS) IA/1/2014	14-12-2020	Muniraju R Vs Gangamma	Shivakumar
63	O.S. 40/2016 (SUMMONS) IA/1/2016	14-12-2020	Renukaradhya G Vs Basamma	N K
64	O.S. 434/2016 (SUMMONS) IA/1/2016	14-12-2020	Puttamma Vs Muneshamma	MUNIRAJU K N
65	O.S. 1834/2016 (SUMMONS) IA/1/2016	14-12-2020	Krishnamurthy M Vs Krishnamurthy	Sriyuths Manjunatha T B
66	O.S. 1694/2019 (SUMMONS) IA/1/2019	14-12-2020	Venkatesh Vs Chikkamma	H Maregowda
67	O.S. 427/2020 (SUMMONS) IA/1/2020	14-12-2020	Doddamallappa Vs Bhagyamma N	M S N
68	O.S. 616/2020 (SUMMONS) IA/1/2020	14-12-2020	Infinity Estates, Rep. by its Managing Partner S R Manikanta Vs Suresh Karanth	Vevekananda H S
NOTICES				
69	O.S. 803/2020 (SUMMONS) IA/1/2020	14-12-2020	HANUMANTHARAYAPPA C Vs SURESH P	K R CHANDRASHEKAR REDDY
70	O.S. 868/2020 (SUMMONS) IA/1/2020	14-12-2020	GOWRAMMA Vs AKKAYAMMA	K V CHANDRA REDDY

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
71	M.A. 92/2019 (NOTICE) IA/1/2019	14-12-2020	Pillamma Vs Naraynappa, Rep. GPA Holder Anjinappa A M	S Venugopala
72	FDP 5/2020 (NOTICE)	14-12-2020	VENKATESH B R DEAD BY LRs 1 a) SUJATHA Vs CHOWDAMMA ALIYAS LAKSHMAMMA	K H T
73	O.S. 575/2014 (A.D.R) IA/1/2014	14-12-2020	Kirit Samani Vs Lakshmaiah R	S Subramany
74	O.S. 576/2014 (A.D.R) IA/1/2014	14-12-2020	Bipin Nathalal Shah Vs Lakshmaiah R	S Subramany
75	O.S. 602/2014 (A.D.R) IA/1/2014	14-12-2020	Jayaramappa .M Vs Ramaswamy	
76	O.S. 721/2014 (A.D.R) IA/1/2014	14-12-2020	Ashvathamma Vs Lakshamma	Ganesh N
77	O.S. 799/2014 (A.D.R) IA/1/2014	14-12-2020	Hanumantharayi K Vs Muniyamma	Suresh D
78	O.S. 823/2014 (A.D.R)	14-12-2020	Nagaraja Reddy Vs Ramareddy	N K K

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
09.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 2554/2007 2. O.S. 874/2008 3. FDP 16/2010 4. O.S. 230/2011 5. O.S. 586/2014 6. O.S. 303/2018 7. O.S. 619/2018 8. O.S. 358/2020 9. O.S. 520/2020 10. O.S.932/2020	To hear on IAs 1. O.S. 599/2008 2. O.S. 1094/2008 3. O.S. 1429/2011 4. O.S. 372/2014 5. O.S.874/2014 6. O.S. 713/2014 7. O.S. 645/2018

IV ASCJ **08.10.2020**
Bengaluru Rural District, Bengaluru.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

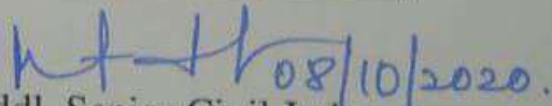
Cases Listed on 09-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 981/2003	Evidence
02	O.S. 1655/2006	Hearing
03	O.S. 957/2007	Arguments
04	O.S. 1023/2007	Arguments
05	O.S. 2047/2008	Arguments
06	O.S. 631/2009	Arguments
07	O.S. 1432/2011	Evidence
08	O.S. 467/2012	Arguments
09	O.S. 244/2017	Orders
10	O.S. 541/2020	Hearing
11	O.S. 983/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 1147/2006 C/w. O.S. 654/2006	Arguments
02	O.S. 589/2012	Arguments
03	O.S. 219/2014	Arguments
04	O.S. 1631/2014	Evidence
05	O.S. 1577/2015	Evidence
06	Misc. 56/2017	Evidence
07	O.S. 121/2017	Arguments
08	O.S. 767/2017	Arguments
09	O.S. 1414/2014	Orders
10	O.S. 941/2020	Orders
11	O.S. 24/2017	Judgment


VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.